

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 13th October, 2026

No. HCM/I-4/76-Estt (i)/Pt.(ix)/

With the approval of the Hon'ble The Chief Justice and in view of the unanimous resolutions adopted by the Learned District and Sessions Judges in consultation with their respective Bar Associations, it is hereby notified that 17th October, 2026 (Saturday) shall be a holiday in order to enable the Judicial Officers to participate in the One-Day Seminar on 'Human Trafficking' to be held on 17th October, at Auditorium, High Court of Manipur, and in lieu of the same, 24th October, 2026 (Saturday) shall be a working day for all Courts under the District Judiciary of Manipur in order to accommodate the cases that fall on 17th October, 2026.

All the Learned District and Sessions Judges are directed to take necessary steps accordingly.

By order of.

Sd/-

REGISTRAR GENERAL
HIGH COURT OF MANIPUR
Imphal, the 13th October, 2026

Copy to: HCM/I-4/76-Estt (i)/Pt (ix)/22050-22068

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Advocate General, Manipur.
5. The Principal Secretary (Law), Government of Manipur.
6. The Chairman, Bar Council of Manipur.
7. The Director of Prosecution, Government of Manipur.
8. All District & Sessions Judges/Presiding Officers of all the Courts and Tribunals of Manipur.
9. All Registrars, High Court of Manipur.
10. The Government Advocates, Government of Manipur.
11. The President, High Court Bar Association, Manipur (HCBAM) - for information.
12. The President, All Manipur Bar Association (AMBA) - for information.
13. The President/Secretary of all Bar Associations in the State of Manipur.
14. The Joint Director, Manipur Judicial Academy.
15. All Joint Registrars, High Court of Manipur.
16. All Deputy Registrars/OSD/Language Officer (Special Officer)/ Court Manager Gr.-II, High Court of Manipur.
17. All Assistant Registrars/Sr. Private Secretary/Secretary to Hon'ble the Chief Justice, High Court of Manipur.
18. The System Analyst - for uploading the same to the official website.
19. The Guard File/Concerned File/Notice Board.



REGISTRAR GENERAL
HIGH COURT OF MANIPUR